

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, (COURT NO.-II)  
KOLKATA**

Interlocutory Application No.164/KB/2023  
Connected with  
Company Petition(CAA) No.115/KB/2021  
Connected with  
Company Application (CAA) No.06/KB/2021

***An application under the Companies Act, 2013 and Rule  
154 read with Rule 11 of the Companies (Compromises,  
Arrangements and Amalgamations) Rules,2016, and  
other applicable provisions of the law.***

**IN THE MATTER OF:**

**Adishwar Trade Link Private Limited.**

**[CIN: U51909WB2004PTC099531]**

**.... Non- Applicant**

***And***

**Astra Vinimay Private Limited.**

**[CIN: U51909WB2010PTC148117]**

**.... Non- Applicant**

***And***

**Barden Agencies Private Limited.**

**[CIN: U51101WB2010PTC148261]**

**.... Non- Applicant**

***And***

**DRP Trading and Investment Private Limited.**

**[CIN: U67120WB1992PTC056195]**

**.... Non- Applicant**

***And***

**Embassy Vyapaar Private Limited.**

**[CIN: U51909WB2007PTC119092]**

**.... Non- Applicant**

***And***

**Jalsagar Sales Agency Pvt. Ltd.**  
[CIN: U51909WB1995PTC070180]

.... Non- Applicant

*And*

**JBLD Trading Private Limited.**  
[CIN: U51909WB2008PTC127889]

.... Non- Applicant

*And*

**Kasauti Dealtrade Private Limited.**  
[CIN: U51101WB2010PTC143823]

.... Non- Applicant

*And*

**Lumino Electrical Industries Private Limited.**  
[CIN: U14200WB1997PTC085933]

.... Non- Applicant

*And*

**Lifeline Commotrade Private Limited.**  
[CIN: U51109WB2008PTC126675]

.... Non- Applicant

*And*

**Regal Financial Advisory Private Limited.**  
[CIN: U74120WB2007PTC119463]

.... Non- Applicant

*And*

**Sanatan Vinimay Private Limited.**  
[CIN: U51109WB2005PTC102458]

.... Non- Applicant

*And*

**Sigma Vinimay Private Limited.**  
[CIN: U51109WB2008PTC121837]

.... Non- Applicant

*And*

**Welkon Goods Private Limited.**

**[CIN: U51109WB2005PTC105654]**

**.... Non- Applicant**

*And*

**Laser Power and Infra Private Limited.**

**[CIN: U14220WB1998PLC043591]**

**.... Non- Applicant**

*And*

**Lumino Power Infrastructure Private Limited.**

**[CIN: U40105WB2010PTC151600]**

**.... Applicant No. 1**

*And*

**Lumino Industries Limited.**

**[CIN: U14293WB2005PLC102556]**

**.... Applicant No. 2**

*Versus*

**Laser Power and Infra Private Limited**

**[CIN: U14220WB1998PTC043591]**

**.... Pro forma Respondent**

**IN THE MATTER OF:**

- 1. Lumino Power Infrastructure Private Limited.**
- 2. Lumino Industries Limited.**

**.... Applicants**

**Date of Pronouncement: 30.04.2024**

**Coram:**

**Smt.Bidisha Banerjee, Member (Judicial)**

**Shri. D.Arvind, Member (Technical)**

**Appearances (via Hybrid Mode):**

Mr. Alotriya Mukherjee, Adv.  
Mr. Niloy Sengupta, Adv.

**ORDER**

**Per: Bidisha Banerjee, Member (Judicial)**

1. This Court is congregated through hybrid mode.
2. Ld. Senior Counsels/ Counsels were heard.
3. This Interlocutory Application (IB) No.164/KB/2023, has been preferred to seek the following reliefs:
  - a. *An order rectifying the order dated 14<sup>th</sup> December 2021 in pages 87 and 112 of the same.*
  - b. *An order directing substitution of the Mouza name Prashstha with Mouza name Mahiary in pages 87 and 112 of the order dated 14<sup>th</sup> December 2021.*
  - c. *Any order or orders as this Tribunal may deem fit and proper.*
4. The Applicants by the way of this **Interlocutory Application No. 164 of 2023**, seek rectification in the order dated 14<sup>th</sup> December 2021 granting sanction to the Scheme of Arrangement in question.
5. By way of rectification, the substitution of Mouza name Prashstha, with Mouza name Mahiary on Page No.(s) 87 and 112 in the order is sought for. The order was passed in the year 2021 and reference to Mouza Prashstha in Page No.(s) 87 and 112 of the order could not be deciphered or located. Thus, the application cannot be entertained.
6. Accordingly, the prayer made in **IA No.164/KB/2023** stands **rejected** and is thus **dismissed**.

7. Plain copy be made available to the parties for communication and compliance.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

Order Signed on the 30<sup>th</sup> Day of April 2024

A.S. LRA